

**Approved Panel of Legal Aid Counsel**  
**(Under Para 4 of H.P. State Legal Aid Counsel Scheme, 2003)**  
**DISTRICT LEGAL SERVICES AUTHORITY, BILASPUR**

**Date of Approval: 1.9.2015**

**Date of Expiry of Panel: 31.8.2017**

<b>Sr. No.</b>	<b>Name of the Advocate</b>	<b>Contact No.</b>	<b>Name of the Court in which Legal Aid Counsel is appointed</b>
1.	Sh. Munish Chandel	94183-53527	Sessions Judge, Bilaspur, H.P.
2.	Sh. Roop Lal	98579-10026	Additional Sessions Judge, camp at Bilaspur
3.	Sh. Ajay Sahgal	98176-63767	Chief Judicial Magistrate, Bilaspur
4.	Mrs. Vanita Dhiman	98059-89377	Judicial Magistrate 1 <sup>st</sup> Class, Bilaspur
5.	Ms. Suchita Mahajan	97360-99621	Executive Magistrate, Bilaspur
6.	Sh. Ajay Bhardwaj	94182-70957	Additional Sessions Judge, Ghumarwin
7.	Sh. Surjeet Singh	96250-92454	Additional Chief Judicial Magistrate, Ghumarwin
8.	Sh. Amardeep Singh	94181-64816	Judicial Magistrate 1 <sup>st</sup> Class Court No. II , Ghumarwin
9.	Sh. Som Nath	98171-52972	Judicial Magistrate 1 <sup>st</sup> Class Court No. III , Ghumarwin
10.	Sh. Dharmender Kumar	98173-01045	Executive Magistrate, Ghumarwin